

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

C.A-233/(ND)/2017

IN THE MATTER OF:

M/s. Aradhana Plaza (P) Ltd

.. PETITIONER

SECTION :
Under Section 230-232

Order delivered on 05.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Ms. Suhita Mukhopadhyay, Advocate

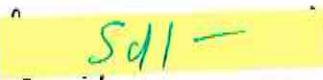
For the Respondents : -

ORDER

Ms. Suhita Mukhopadhyay, Practicing Company Secretary represents she is the authorized representative representing the Petitioner. She further seeks for a short adjournment as the Counsel appearing for the petitioner is not well.

In the circumstances, time is granted.

Post the matter on 08.9.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
05.9.2017